

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP/IB/70/2024  
**NAME OF THE PETITIONER** : M/s GCA & Co  
**NAME OF THE RESPONDENT(S)** : DRA Industries Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Kumarpal Chopra for the Petitioner.

This is an Application u/s of IBC, 2016.

Total amount of default is Rs.9,71,91,530/-

Demand notice has been issued on 05.12.2022.

Applicant is directed to provide Affidavit of Service of demand notice.

List the petition for hearing on **06.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk